

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

ORIGINAL PETITION (DRT) NO.68 OF 2020

PETITIONERS:-

1. THE KUNNAMKULAM MILL BOARDS, KIZHOOR, KUNNAMKULAM, THRISSUR DISTRICT, PIN-680 523  
REPRESENTED BY ITS MANAGING PARTNER, C.L.VARGHESE.
2. C.L.VARGHESE, S/O.C.V.LONAPPAN, CHEERAN HOUSE, 23 "ROHINI", HARI SREE NAGAR, POONKUNNAM.P.O., THRISSUR-680 002, NOW RESIDING AT CHEERAN HOUSE, NEAR ADATTU PANCHAYAT OFFICE, ADATTU ROAD, PURANATTUKARA P.O., THRISSUR DISTRICT, PIN-680551.
3. MAYA VARGHESE, W/O. C.L.VARGHESE, CHEERAN HOUSE, 23 "ROHINI", HARI SREE NAGAR, POONKUNNAM.P.O., THRISSUR-680 002, NOW RESIDING AT CHEERAN HOUSE, NEAR ADATTU PANCHAYAT OFFICE, ADATTU ROAD, PURANATTUKARA P.O., THRISSUR DISTRICT, PIN-680551.

BY ADV.ADV.DINESH MATHEW J.MURIKAN, VINOD.S PILLAI,  
GAYATHRI MURALEEDHARAN, SREELAKSHMI.R, AND MOHAMMED  
THAYIB.N.M.

RESPONDENTS:-

THE SOUTH INDIAN BANK LTD., KUNNAMKULAM MAIN BRANCH,  
1ST FLOOR, HALL NO.3 & 4, MUNICIPAL C SHAPE BUILDING,  
KUNNAMKULAM.P.O., THRISSUR DISTRICT, PIN-680 503,  
REPRESENTED BY ITS SENIOR MANAGER.

THIS ORIGINAL PETITION (DRT) HAVING COME UP FOR ADMISSION ON  
15.05.2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

**ASHOK MENON, J.**

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**OP(DRT) No.68 of 2020**  
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**Dated this the 15<sup>th</sup> day of May, 2020**

**O R D E R**

The petitioners are personally known to me. Hence, the matter is avoided by me.

Post on 18.5.2020.

**ASHOK MENON  
JUDGE**